

**BEFORE THE NATIONAL GREEN TRIBUNAL
(PRINCIPAL BENCH) NEW DELHI
ORIGINAL APPLICATION NO. 988 OF 2018**

IN THE MATTER OF:

Dr. Balkrishna A. Shelar

... Applicant

Versus

State of Maharashtra &Ors.

... Respondents

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Ranvir
Kolhapur Irrigation Department
Through its Principal Secretary,
State of Maharashtra
Having Office at:
Kolhapur Irrigation Division (North)
SinchanBhawan, Tarabai Park,
Kolhapur – 416003

Date:27.12.2020
Place: New Delhi

**STATUS REPORT BY THE KOLHAPUR IRRIGATION DEPARTMENT,
STATE OF MAHARASHTRA, IN COMPLIANCE OF THE ORDER DATED
16.07.2020 PASSED BY THE HON'BLE NATIONAL GREEN
TRIBUNAL, IN ORIGINAL APPLICATION NO. 988/2018**

1. The issue, before this Hon'ble Court vide the present O. A. No. 988 of 2018, arises out of a letter addressed by one Dr. Balkrishna A. Shelar having culminated into an Original Application u/s 14 of the National Green Tribunal Act, 2010. The issue raised vide the present Application pertains to the pollution of River Panchganga in District Kolhapur, Maharashtra on account of illegal construction due to the builder-government nexus.
2. This Hon'ble Tribunal, vide an order dated 03.01.2019, had directed the Maharashtra Pollution Control Board and the Kolhapur District Magistrate to look into the matter and furnish a factual action taken report to this Hon'ble Tribunal within a period of one month. However, being dissatisfied by the report dated 04.02.2019 filed by the Maharashtra Pollution Control Board, this Hon'ble Tribunal, vide an order dated 05.04.2019, directed the Additional Chief Secretary, Urban Development Department, Maharashtra to oversee the remedial action plan directed to be filed by the Maharashtra Pollution Control Board and the Kolhapur District Magistrate. The copy of the order dated 03.01.2019 passed by this Hon'ble Tribunal in O. A. No. 988 of 2018 is enclosed herewith and marked as **ANNEXURE A-1**.
3. Furthermore, this Hon'ble Tribunal by an order dated 27.09.2019, directed the Irrigation Department to complete the process of demarcation of the 'red' and 'blue' lines within one month and furnish its compliance report through the Principal Secretary, Irrigation Department by email within one month. Thus, in terms of the direction dated 27.09.2019, the Irrigation Department was directed to complete the demarcation of the red and the blue line within one month from 27.09.2019. The copy of the order dated 27.09.2019 passed by this Hon'ble Tribunal in O. A. No. 988 of 2018 is enclosed herewith and marked as **ANNEXURE A-2**.

4. Accordingly, the Kolhapur Irrigation Department, State of Maharashtra, in compliance of the order dated 27.09.2019, submitted a status report dated 18.02.2020 whereby, It was categorically submitted that a 1:5000 map depicting the Kolhapur City and adjoining villages was prepared and the demarcation of the blue and red line for a stretch of 14.60 kms out of the total stretch of 16.30 kms of river Panchganga was done over the said map.
5. However, vide the said report dated 18.02.2020, the Kolhapur Irrigation Department had categorically averred that during the study it was realized that there exists a bridge on the Pune-Banglore National Highway at S. No. 16/100 forming a part of the said stretch of 16.30 kms of the Panchganga River and there being a debris on the sides under the bridge, it had affected in the natural flow of the river Panchganga which therefore affects the flow of the river at S. No. 14/600. It was therefore submitted that, a detailed independent survey was to be conducted with regard to the flood line from S. No. 14/600 to 16/100 and a study of flow characteristics was required to be independently conducted for the remaining stretch of 1.5 kms out of 16.30 kms. Therefore, the floodline for the stretch of 14.60 Kms of river Panchganga was already submitted, however, the study with regard to the remaining stretch of the river Panchganga was to be freshly considered. Also, the Kolhapur Municipal Corporation submitted its report dated 15.07.2020 before this Hon'ble Tribunal in O. A. No. 988 of 2018 whereby, the Kolhapur Municipal Corporation brought to the notice of this Hon'ble Tribunal that total stretch of 3.5 kms out of 16.30 kms. of the River Panchganga is yet to be demarcated.
6. The report dated 18.02.2020 filed by the Kolhapur Irrigation Department and report dated 15.07.2020 filed by the Kolhapur Municipal Corporation were considered by this Hon'ble Tribunal on 16.07.2020. The copy of the order dated 16.07.2020 passed by this Hon'ble Tribunal in O. A. No. 988 of 2018 is enclosed herewith and marked as **ANNEXURE A-3**. This Hon'ble Tribunal, vide the order dated 15.07.2020, was pleased to direct the Kolhapur Irrigation Department to carry out the work of demarcation

of 'red' and 'blue' line for the remaining stretch of 1.5 kms of the River Panchganga in terms of the Status Report dated 18.02.2020 and a remaining stretch of 2.5 kms in terms of the report dated 15.07.2020 filed by the Municipal Corporation, Kolhapur expeditiously and in the terms thereof the Kolhapur Irrigation Department submits as follows:

- a. After filing of the report dated 18.02.2020, the Kolhapur Irrigation Department immediately commenced the procedure for the demarcation of the remaining portions of Blue and Red line on the River Panchganga and in terms thereof, on 24.06.2020, the Kolhapur Irrigation Department issued a letter to the Chief Engineer (WR), Water Resource Department, Kolhapur seeking administrative approval for the demarcation of Blue and Red Line in the area of River Panchganga along with a cost estimation for the works to be undertaken by the Kolhapur Irrigation Department. The copy of the letter dated 24.06.2020 issued by the Kolhapur Irrigation Department to the Water Resources Department, Kolhapur, Maharashtra is enclosed herewith and marked as **ANNEXURE A-4**.
- b. Furthermore, on 26.06.2020, a letter bearing No. 7/2055 was sent by the Chief Engineer, Water Resource Department, Pune to the Executive Director, Maharashtra Krishna Valley Development Corporation, Pune informing that as the cost estimated for carrying out works regarding demarcation of Blue and Red Line in the area of River Panchganga was Rs. 47,27,000/- lakhs, the Chief Engineer has limitations for granting administrative approval to the work of flood lines and therefore, the necessary permission was required to be sought from the Government of Maharashtra. The copy of the letter dated 26.06.2020 bearing No. 7/2055 issued by the Chief Engineer (WR), Water Resource Department, Pune to the Executive Director, Maharashtra Krishna Valley Development Corporation, Pune is enclosed herewith and marked as **ANNEXURE A-5**.
- c. In furtherance thereof, the Water Resources Department, Mantralaya, Mumbai on 17.08.2020, vide a letter bearing No. 133 of 2020, addressed to the Executive Director, Maharashtra Krishna Valley

Development Corporation, Pune and the Chief Engineer, Water Resource Department, Pune, permitted to conduct a survey and demarcate the blue and red line on the remaining portions of 3.5 kms along the River Panchganga in terms of the order dated 16.07.2020 passed by this Hon'ble Tribunal. The copy of the letter dated 17.08.2020 issued by the Water Resources Department, Mantralaya, Mumbai to the Executive Director, Maharashtra Krishna Valley Development Corporation, Pune and the Chief Engineer, Water Resource Department, Pune, Maharashtra is enclosed herewith and marked as **ANNEXURE A-6**.

- d. Furthermore, the Government of Maharashtra, Maharashtra Krishna Valley Development Corporation, Pune, Water Resources Department, Kolhapur Irrigation Department issued an e-tender notice on the website of the Maharashtra Water Resources Department, Maharashtra on 07.09.2020 inviting bids to carry out a survey and demarcate the blue and red line on the remaining portions along the River Panchganga. The copy of the e-tender notice issued by the Government of Maharashtra, Maharashtra Krishna Valley Development Corporation, Pune, Water Resources Department, Kolhapur Irrigation Department on 07.09.2020 is enclosed herewith and marked as **ANNEXURE A-7**.
- e. The said Tender dated 07.09.2020 was accepted in favor of one M/s. Sarathi Engineers and vide a letter dated 07.10.2020, Kolhapur Irrigation Department, Maharashtra issued a letter to M/s. Sarathi Engineers asking to deposit a security amount of 1% of the total amount estimated for carrying out the works at the River Panchganga for the demarcation of Blue and Red line. The copy of the letter dated 07.10.2020 issued by the Kolhapur Irrigation Department, Maharashtra in favor of M/s. Sarathi Engineers asking to deposit a security amount in terms of the e-tender notice issued by the Government of Maharashtra, on 07.09.2020 is enclosed herewith and marked as **ANNEXURE A-8**.

- f. By a letter dated 08.10.2020, a request was made to M/s. Sarathi Engineers by the Kolhapur Irrigation Department to reduce the tender rate for carrying out a hydraulic study of the remaining stretch Panchganga River from PrayagChikhali to Shivaji Bridge and National Highway to Rukadi K. T. Weir and Bhogawati River from PrayagChikhali to Padali for the computation of blue and red line. The copy of the letter dated 08.10.2002 issued by Kolhapur Irrigation Department, Maharashtra in favor of M/s. Sarathi Engineers is enclosed herewith and marked as **ANNEXURE A-9**.
- g. In terms of the letter dated 07.10.2020, M/s. Sarathi Engineers informed by a letter dated 08.10.2020 to Kolhapur Irrigation Department, Maharashtra that M/s. Sarathi Engineers are providing to deposit 1% additional security in the form of a DD No. 401377 dated 08.10.2020 of Union Bank of India, Kothrud to the office of Kolhapur Irrigation Department, Maharashtra asking the Kolhapur Irrigation Department, Maharashtra to accept the amount of 1% of the total tender cost dated 07.09.2020. The copy of the letter dated 08.10.2020 issued by M/s. Sarathi Engineers in favor of Kolhapur Irrigation Department, Maharashtra informing about the deposit 1% of the total Tender Cost is enclosed herewith and marked as **ANNEXURE A-10**.
- h. Furthermore, M/s. Sarathi Engineers, in response to the letter dated 08.10.2020, whereby, a request was made to M/s. Sarathi Engineers by the Kolhapur Irrigation Department to reduce the tender rate for carrying out a hydraulic study of the remaining stretch Panchganga River from PrayagChikhali to Shivaji Bridge and National Highway to Rukadi K. T. Weir and Bhogawati River from Prayag Chikhali to Padali for the computation of blue and red line, informed Kolhapur Irrigation Department that the said work cannot be undertaken at a lower cost due to the increase in the rate of labour work in the market by a letter dated 12.10.2020. The copy of the letter dated 12.10.2020 issued by M/s. Sarathi Engineers in favor of Kolhapur Irrigation Department, Maharashtra with regard to the negotiation of the Tender Cost is enclosed herewith and marked as **ANNEXURE A-11**.

- i. The Kolhapur Irrigation Department, Maharashtra, in furtherance thereof, accepted the tender rate as quoted by M/s. Sarathi Engineers and accepted the amount deposited by M/s. Sarathi Engineers amounting to 1% of the total Tender Cost for carrying out the hydraulic study of the remaining stretch Panchganga River from Prayag Chikhali to Shivaji Bridge and National Highway to Rukadi K. T. Weir and Bhogawati River from Prayag Chikali to Padali for the computation of blue and red line by a letter dated 12.10.2020 bearing No. KID(N)/AB-/e-Nivida/6399/Year2020. The copy of the letter dated 12.10.2020 issued by Kolhapur Irrigation Department, Maharashtra in favor of M/s. Sarathi Engineers accepting the deposit of 1% of the total Tender Cost for carrying out the hydraulic study of the remaining stretch Panchganga River bearing No. KID(N)/AB-/e-Nivida/6399/Year2020 is enclosed herewith and marked as **ANNEXURE A-12.**
- j. In terms thereof, the said work was allotted to one M/s. Sarathi Engineers, Pune to carry out a hydraulic study of the remaining stretch Panchganga River from Prayag Chikhali to Shivaji Bridge and National Highway to Rukadi K. T. Weir and Bhogawati River from Prayag Chikali to Padali for the computation of blue and red line vide a work order dated 20.10.2020. The copy of the work order dated 20.10.2020 issued by the Kolhapur Irrigation Department to M/s. Sarathi Engineers is enclosed herewith and marked as **ANNEXURE A-13.**
- k. The work, as allotted to M/s. Sarathi Engineers, for the computation of blue and red line, was immediately commenced by M/s. Sarathi Engineers from 21.10.2020 itself and in terms thereof, a letter dated 21.10.2020 was issued by M/s. Sarathi Engineers to the Kolhapur Irrigation Department, Maharashtra. On the perusal of the said letter dated 21.10.2020, it can be noted that M/s. Sarathi Engineers had commenced the work of surveying the remaining stretch of River Panchganga by bringing on site the required machinery viz., DGPS, Auto Levels, Echo Sounder, etc. The copy of the letter dated

21.10.2020 issued by M/s. Sarathi Engineers to the Kolhapur Irrigation Departmentis enclosed herewith and marked as **ANNEXURE A-14**.

- l. However, the city of Kolhapur faced heavy rains on 23.10.2020 more so, the site where M/s. Sarathi Engineers had commenced the work of surveying the remaining stretch of River Panchganga and as a result of which, a lot of wet mud accumulated at the said site slowing down the surveying and computation work carried out by M/s. Sarathi Engineers. The said issue was raised by M/s. Sarathi Engineers with the Irrigation Department by a letter dated 24.10.2020 whereby M/s. Sarathi Engineers assured that it shall be the endeavor of M/s. Sarathi Engineers to complete the work undertaken to complete the surveying and computation of the remaining portions of River Panchganga at the earliest. The copy of the letter dated 24.10.2020 issued by M/s. Sarathi Engineers to the Kolhapur Irrigation Departmentis enclosed herewith and marked as **ANNEXURE A-15**.
- m. The city of Kolhapur faced the monsoon rains till October, 2020 and therefore, the prevailing rainy season rendered it impossible to carry out any activity of surveying and computation for the demarcation of the blue and red line in the remainder portion of River Panchganga as a lot of mud had accumulated around the river which caused a considerable delay in carrying out the work of hydraulic study of the remaining stretch Panchganga River from Prayag Chikhali to Shivaji Bridge and National Highway to Rukadi K. T. Weir and Bhogawati River from Prayag Chikali to Padali for the computation of blue and red line. However, M/s. Sarathi Engineers completed the said work for a stretch of 2.5 kms of the River Panchganga and accordingly was informed to the Kolhapur Irrigation Department by M/s. Sarathi Engineers vide a letter dated 07.12.2020. The copy of the letter dated 07.12.2020 issued by M/s. Sarathi Engineers to the Kolhapur Irrigation Departmentis enclosed herewith and marked as **ANNEXURE A-16**.
- n. Furthermore, on 11.12.2020, M/s. Sarathi Engineers, wrote another letter to the Kolhapur Irrigation Department stating that for the remainder distance of 1 km, whereby the survey and computation of

the stretch of River Panchganga is being undertaken, are holding longstanding sugarcane crops rendering it difficult to compute the exact levels around the river Panchganga which has further slowed down the work of hydraulic study of the remaining stretch Panchganga River. The copy of the letter dated 11.12.2020 issued by M/s. Sarathi Engineers to the Kolhapur Irrigation Department is enclosed herewith and marked as **ANNEXURE A-17**.

- o. Furthermore, it is submitted that the sugar season has already started in terms of which the Sugar Cane crops are being cut by the farmers in the area which shall allow the hydraulic study of the remaining stretch Panchganga River of 1 km to be concluded by 31.01.2021 inclusive of field survey and analysis. Almost 70% of the hydraulic study of the remaining stretch Panchganga River from Prayag Chikhali to Shivaji Bridge and National Highway to Rukadi K. T. Weir and Bhogawati River from Prayag Chikhali to Padali for the computation of blue and red line has already been conducted and continues to be undertaken at a considerable pace.
- p. It is most respectfully submitted that, once the surveying and computation work is completed, the demarcation of blue and red line shall be carried out using HEC-RAS Software which shall be further vetted by the IIT, Bombay and then be submitted to the Water Resources Department for the approval after which it shall be published on the Government website. However, practically the survey cannot be restricted only to the distance amounting to the stretch of 3.5 kms which requires to undertake the study of a total distance of 19.10 kms as technically the only stretch of 3.5 kms cannot be studied using HEC-RAS Software which is taking a substantial amount of time in concluding the hydraulic study of the remaining stretch Panchganga River from Prayag Chikhali to Shivaji Bridge and National Highway to Rukadi K. T. Weir and Bhogawati River from Prayag Chikhali to Padali for the computation of blue and red line. It is proposed that The Kolhapur Irrigation Department undertakes that the said process shall be completed by 19.04.2021

Whatever stated hereinabove is in accordance with the directions of this Hon'ble Tribunal dated 17.07.2020 and the Kolhapur Irrigation Dept has undertaken compliance of the order in accordance with law.


Kolhapur Irrigation Department
Through its Principal Secretary,
State of Maharashtra
Having Office at:
Kolhapur Irrigation Division (North)
SinchanBhawan, Tarabai Park,
Kolhapur – 416003

Date: 27.12.2020
Place: New Delhi

Item No. 19

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 988/2018

Dr. Balkrishna A. Shelar

Applicant(s)

Versus

State of Maharashtra

Respondent(s)

Date of hearing: 03.01.2019

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S.P. WANGDI, JUDICIAL MEMBER
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

Application is registered based on a complaint received by post

ORDER

Allegation in this letter, which has been treated as an application, is about the pollution of the river Panchganga in District Kolhapur, Maharashtra. The pollution is on account of illegal constructions due to builder - Government nexus.

Let the Maharashtra Pollution Control Board (MPCB) and the District Magistrate, Kolhapur jointly look into the matter and take appropriate action in accordance with law and furnish a factual and action taken report to this Tribunal within one month from the date of receipt of copy of this order by e-mail at ngt.filing@gmail.com.

The nodal agency will be the MPCB to coordinate and comply with the order.

Copy of this order along with complaint be sent to the MPCB for compliance by e-mail.

Needless to say that order of National Green Tribunal is binding as a decree of Court and non-compliance is actionable by way of

punitive action including prosecution, in terms of the National Green Tribunal Act, 2010.

List for further consideration on 05.04.2019.

Adarsh Kumar Goel, CP

S.P. Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

January 03, 2019
Original Application No. 988/2018
R



B. Chandra

-TRUE COPY-

ANNEXURE A-2

Item No.10

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No.988/2018

(With report dated 28.08.2019)

Dr. Balkrishna A. Shelar

Applicant(s)

Versus

State of Maharashtra

Respondent(s)

Date of hearing: 27.09.2019

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S.P WANGDI, JUDICIAL MEMBER
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Applicant(s): None

For Respondent(s): Mr. Arun Pednekar, Dr. Ravindra Chingale,
Advocate for KMC with Mr. Mallinath
Kalshetting, Commissioner, KMC
Mr. Mukesh Verma, Advocate for MPCB

ORDER

1. The issue for consideration is the remedial action against pollution of River Panchganga in District Kolhapur, Maharashtra.
2. Vide order dated 05.04.2019, after considering the report received from the State Pollution Control Board (SPCB), showing failure of Municipal Corporation, this Tribunal directed further remedial steps to be taken to demarcate 'red zone' area and stopping polluting activities.
3. According to the stand of the Corporation by way of an action taken report dated 28.08.2019, a joint meeting was held with the Irrigation department for demarcation and finalization of 'red' and 'blue'

lines. As regards removal of unauthorized constructions, it is stated that there is stay granted by the Hon'ble Supreme Court on 03.05.2018 in *SLP No. 10001 of 2018*. Part of the sewage is treated by the existing STPs. Further treatment is expected by October 2019 and thereafter by May 2020. Some amount has been provided towards the cost of untreated effluents as per direction of the SPCB.

4. The Irrigation Department may complete the process of demarcation of the 'red' and 'blue' lines within one month. Let a compliance report be furnished by the Principal Secretary, Irrigation Department by e-mail at judicial-ngt@gov.in within one month. Pending permanent solution for the sewage treatment, temporary steps by way of phytoremediation, bioremediation or use of other technology may be adopted by the Corporation to ensure that no untreated sewage is discharged into the river Panchganga. The Additional Chief Secretary, Urban Development may also file a report as already directed vide order dated 05.04.2019, failing which he may have to be required to remain present in person before the Tribunal.

List again on 11.12.2019 to consider the reports.

Adarsh Kumar Goel, CP

S.P Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

September 27, 2019
Original Application No.988/2018
DV



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ANNEXURE A-3

Item No. 10

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Original Application No. 988/2018

(With report dated 15.07.2020)

Dr. Balkrishna A. Shelar

Applicant(s)

Versus

State of Maharashtra

Respondent(s)

Date of hearing: 16.07.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S. P. WANGDI, JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL, EXPERT MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

Respondent(s): Mr. Sangram Singh R. Bhonsle, Advocate for Irrigation Dept.
Mr. Mukesh Verma, Advocate for MPCB
Mr. Mallinath Kalshetty, Commissioner, KMC

ORDER

1. The matter was last considered on 27.09.2019 in the light of report of the Municipal Corporation, Kolhapur dated 28.08.2019 about the status of demarcation of 'red' and 'blue' lines in the concerned areas of river Panchganga. The Tribunal directed:

- "4. *The Irrigation Department may complete the process of demarcation of the 'red' and 'blue' lines within one month. Let a compliance report be furnished by the Principal Secretary, Irrigation Department by email at judicial-ngt@gov.in within one month. Pending permanent solution for the sewage treatment, temporary steps by way of phytoremediation, bioremediation or use of other technology may be adopted by the Corporation to ensure that no untreated sewage is discharged into the river Panchganga. The Additional Chief Secretary, Urban Development may also file a report as*

already directed vide order dated 05.04.2019, failing which he may have to be required to remain present in person before the Tribunal.”

2. In view of the above, status report has been filed by the Irrigation Department on 18.02.2020 followed by report of the Municipal Corporation, Kolhapur filed on 15.07.2020 stating as follows:

“4. It is submitted that the blue and red line is not completely demarcated on the entire area. The area from Laxthirth to Dudhali approximately 1 Kilometer and Kadamwadi to Gandhinagar approximately 2.5 Kilometer, total around 3.5 Kilometer length along the river is yet to be demarcated. Thus as the demarcation of red/blue/green line is incomplete by irrigation department the KMC has sent letters to Chief Engineer, Irrigation Department and requested to finalize remaining part of blue and red line at the earliest.”

3. In view of the above, the work of demarcation of ‘red’ and ‘blue’ lines may be completed expeditiously. The Municipal Corporation, Kolhapur and the State PCB may take necessary steps for preventing discharge of untreated effluents and sewage. Compliance reports may be filed before the next date by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

A copy of this order be sent to the Municipal Corporation, Kolhapur and the State PCB by email for compliance.

List again on 21.12.2020.

Adarsh Kumar Goel, CP

S. P. Wangdi, JM

Dr. Satyawan Singh Garbyal, EM

Dr. Nagin Nanda, EM

July 16, 2020
Original Application No. 988/2018
AK



-TRUE COPY-

	Maharashtra Krishna Valley Development Corporation Superintending Engineer, Kolhapur Irrigation Circle, Kolhapur "SinchanBhavan" Tarabai Park Kolhapur
	No.KIC/ PB/ Kaksha -1 / 2319/2020, Date-24/06/2020,

To,
 The Chief Engineer (WR),
 Water Resource Department,
 Kolhapur.

Subject :- Regarding Administrative approval for the work of demarcation of Prohibitive (Blue) and Restrictive (Red) flood line in flood prone area of Panchaganga River...

Ref :- 1) Executive Engineer Kolhapur Irrigation Division (N) Kolhapur letter No KID (N)/ PB3/ 3026 dt 16/06/2020

Length of Panchaganga River in Kolhapur District is 81 Km. According to the order of Green Tribunal Out of this length Hydrological study of 16.30 km is done in first phase. Out of this proposal of demarcation of 14.60 km length flood line is approved by the region office vide letter dated 04/12/2019 and the maps of blue and red flood lines in this portion are published on website of Government of Maharashtra. Estimate of Demarkation of balance flood line of Panchaganga River in length 64.70 km is submitted to Government vide corporation letter no. मकृखोविमं/ सिंच्य-4/29/(65/2020)/766 दि. 07/02/2020

But Kolhapur Municipal Corporation and Kolhapur Nagari Kshetra Vikas Pradhikaran Kolhapur are repetadly demanding to finalise urgently the flood line near Kolhapur city and urban area. Copies of letters are submitted in the proposal. Accordingly proposal for Administrative approval for the work of demarcation of flood line is submitted by Executive Engineer , Kolhapur Irrigation Division (N) vide above ref letter. Accordingly adjacent to Kolhapur city Panchaganga river Sub estimate of 1) Prayag Chikhali (Panchaganga Sangam) to Shivaji Bridge 6.10 Km 2) National Highway Bridge to Rukadi K.T. Weir 9.00 km and as per demand of Kolhapur Nagari Kshetra Vikas Pradhikaran Kolhapur estimate of Padali Kh. To Prayag Chikhali length 9.00 km out of which 4.00 km survey is completed balance 5.00 km length is prepared .Details of this are as below.

Sub Estimate No	Name of Work	Distance in Km	Estimated cost Rs
1	Hydraulic study of Panchaganga River from Prayag Chikhali to Shivaji Bridge and National Highway Bridge to K	6.10km + 9.00 km = 15.10 km	31,75,730/-
2	Hydraulic study of Bhogavati River from Prayag Chikhali to Padali Kh	4 km	8,99,631/-
		Total Work cost	40,75,061/-
		Add 1% Insurance	40751/-
		Add 12 % GST	4,89,007/-
		Add 3% ETP	1,22,252/-
		Grand Total	47,27,071/-

In above river length required survey, and hydraulic design estimate is prepared as per guidelines in MERI Nashik circular(English) no DSO/PB-4/1582 dt 16/11/2015. For preparing this estimate items in water resource department current schedule of rates for 2019-109 are taken in consideration.

- 1) Fixing control points- Item of fixing control points at 1 km distance on both sides of river by differential global positioning system (DGPS) is incorporated in the estimate.
- 2) Traverse survey- Taking cross sections at 100 m distance along length of river and taking levels at 30 m distance on this cross sections by DGPS instrument is incorporated in the estimate. For the levels in river sounding method item is incorporated .
- 3) Contour Maps- To draw contours by giving Above data to standard software and 1:5000 scale 0.50 m contour interval lines is incorporated in estimate.
- 4) Drawing cross sections- From above survey data preparation of cross sections at 100 m interval and providing it in printing form is incorporated .
- 5) HEC- RAS Run- By giving above data to HEC RAS software taking run and computing Prohibitive (Blue) and Restrictive (red) Line item is incorporated.
- 6) Providing Prohibitive (Blue) and Restrictive (red) Line Maps – maps prepared as above of blue and red lines are to superimpose on contour maps, village maps and supplying 6 copies of it, item is incorporated.
- 7) Marking of Prohibitive (Blue) and Restrictive (red) Line- Demarkation of Blue and red) Line at site , item is incorporated.
- 8) Other provisions- 1)Lump sum Provision for vetting from IIT Powai or MERI Nasik of rs 3.00 lakh is made . After getting proforma invoice from these institutes the amount will be paid.

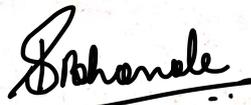
Hence it is recommended to give administrative approval to the estimates attached herewith.

This is for the Information and required action please.

Sd/-

Deputy Superintending Engineer,
Kolhapur Irrigation Circle, Kolhapur

Copy;- Executive Engineer, Kolhapur Irrigation Division (N), Kolhapur for necessary action.



-TRUE COPY-

	<p style="text-align: center;">Maharashtra Krishna Valley Development Corporation Chief Engineer (WR), Water Resource Department, "SinchanBhavan" Mangalwar Peth Pune.</p>
<p>जा.क्र.मुअ(जसं)/(३१/२०२०)/प्रशा-७/२०५५</p>	<p>दिनांक -२६/०६/२०२०,</p>

To,
The Executive Director,
Maharashtra Krishna Valley Development Corporation,
Pune.

- Subject :-** Regarding Administrative approval for the work of demarcation of Prohibitive (Blue) and Restrictive (Red) flood line in flood prone area of Panchaganga River...
- Ref :-**
- 1) Government Resolution no. विअसु-2015 / प्र. क्र. 218/ इमारती-2 दि 16/12/2015
 - 2) Government letter no. न्याया प्र-2014 (प्र. क्र. 424/2014) / सिंव्य (म) दि. 20/01/2016
 - 3) Superintending Engineer Kolhapur Irrigation Circle Kolhapur letter No को पा मं / प्रशा/ कक्ष-1 /2639 दि. 24/06/2020
 - 2) Government letter no. न्याया प्र-2014 (प्र. क्र. 424/2014) / सिंव्य (म) दि. 01/01/2020

In the court of Hon. National Green Tribunal western zone Pune Mr. Sarang Yadwadkar admitted writ petition no. 25/2014. Hon. Tribunal ordered to prepare flood line maps and publish it on the website in prescribed period accordingly instructions are given vide reference letter no. to by the Govt.

Circle office communicated that the local bodies are demanding to finalized prohibitive restrictive zone, for this it is necessary to finalized flood lines. It is necessary to do this vide Govt. circular No. FDW-1089/243/89/सिंव्य (कामे) दि. 02/09/1989, दि. 21/9/1989 and Govt. circular No. पूरनि-2018/(182/2018)/सिंव्य(महसूल) दि. 3/5/2018.

For this there was video conferencing carried out under the Presidency of Respective Secretary (CADA) on date 05/12/2019. The minutes of this meeting are made available vide Govt. letter न्यायाप्र 2014/(प्र.क्र.424/2014)/सिंव्य(म) दि. 01/2021. In this minutes in para no. 6, it is ordered that "after finalization of demarcation of flood lines in first phase remaining work on important nallas / rivers should be taken".

According to Govt. resolution no. पूसंभि-2019/(प्र.क्र.115/2019)/सिंव्य(म) दि. 31/8/2019, "gating revised administrative approval for flood protection works". It is inform that before starting the flood protection works, it is necessary to finalize flood lines.

Accordingly Superintending Engineer, Kolhapur Irrigation Circle, Kolhapur has submitted the proposal vide ref. letter no. 3.

Length of Panchaganga River in Kolhapur District is 81 Km. According to the order of Green Tribunal Out of this length Hydrological study of 16.30 km is done in first phase. Out of this proposal of demarcation of 14.60 km length flood line is approved by the region office vide letter dated 04/12/2019 and the maps of blue and red flood lines in this portion are published on website of Government of Maharashtra. Estimate of Demarkation of balance flood line of Panchaganga River in length 64.70 km is submitted to Government vide corporation letter no. मकुखोविमं/ सिंव्य-4/29/(65/2020)/766 दि. 07/02/2020.

But Kolhapur Municipal Corporation and Kolhapur Nagari Kshetra Vikas Pradhikaran Kolhapur are demanded to finalize urgently the flood line near Kolhapur city and urban area vide their letter dated 24/12/2019. Copies of letters are submitted in the proposal. Accordingly proposal for Administrative approval for the work of demarcation of flood line near the length of Kolhapur city are submitted by the Circle.

1) Prayag Chikhali (Panchaganga Sangam) to Shivaji Bridge 6.10 Km, National Highway Bridge to Rukadi K.T. Weir 9.00 km Sub estimate no. 1

2) As per demand of Kolhapur Nagari Kshetra Vikas Pradhikaran Kolhapur estimate of Padali Kh. To Prayag Chikhali length 9.00 km out of which 4.00 km survey is completed balance 5.00 km length is prepared .Details of this are as below.

Sub Estimate No	Name of Work	Distance in Km	Estimated cost Rs
1	Hydraulic study of Panchaganga River from Prayag Chikhali to Shivaji Bridge and National Highway Bridge to K	6.10km + 9.00 km = 15.10 km	31,75,730/-
2	Hydraulic study of Bhogavati River from Prayag Chikhali to Padali Kh	4 km	8,99,631/-
		Total Work cost	40,75,061/-
		Add 1% Insurance	40751/-
		Add 12 % GST	4,89,007/-
		Add 3% ETP	1,22,252/-
		Grand Total	47,27,071/-

In above river length required survey, and hydraulic design estimate is prepared as per guidelines in MERI Nashik circular(English) no DSO/PB-4/1582 dt 16/11/2015. For preparing this estimate items in water resource department current schedule of rates for 2019-109 are taken in consideration.

- 1) Fixing control points- Item of fixing control points at 1 km distance on both sides of river by differential global positioning system (DGPS) is incorporated in the estimate.
- 2) Traverse survey- Taking cross sections at 100 m distance along length of river and taking levels at 30 m distance on this cross sections by DGPS instrument is incorporated in the estimate. For the levels in river sounding method item is incorporated .
- 3) Contour Maps- To draw contours by giving Above data to standard software and 1:5000 scale 0.50 m contour interval lines is incorporated in estimate.
- 4) Drawing cross sections- From above survey data preparation of cross sections at 100 m interval and providing it in printing form is incorporated .
- 5) HEC- RAS Run- By giving above data to HEC RAS software taking run and computing Prohibitive (Blue) and Restrictive (red) Line item is incorporated.
- 6) Providing Prohibitive (Blue) and Restrictive (red) Line Maps – maps prepered as above of blue and red lines are to superimpose on contour maps, village maps and supplying 6 copies of it, item is incorporated.
- 7) Marking of Prohibitive (Blue) and Restrictive (red) Line- Demarkation of Blue and red) Line at site , item is incorporated.
- 8) Other provisions-
 - i) Lump sum Provision for vetting from Ilt Powai or MERI Nasik of rs 3.00 lakh is made . After getting proforma invoice from these institutes the amount will be paid.
 - ii) Provision for 1% for labour welfare cess is made in the rate analysis.
 - iii) Provision of 1% is made for insurance in the recapulation sheet.
 - iv) Provision of 12% for G.S.T. is made in the recapulation sheet.
 - v) Provision of 3% for E.T.P. charges is made in the recapulation sheet.

As above estimate amounting Rs. 47.27 lakhs for the work of finalization and demarcation of blue flood line and restrictive (red) flood line for the flood prone length of

Em

Panchaganga river is submitted by the Superintending Engineer, Kolhapur Irrigation Circle, Kolhapur.

For this work provision for funds to be made vide Govt. ref. letter to under Hon. Governor to the Corporation " lump sum provision for survey".

With ref. to above letter no. 1 & 2, Chief Engineer has limitations for giving administrative approval to the works of flood lines. Hence it is necessary to get administrative approval for this work from Govt. Hence the proposal should be send to Govt. for approval.

Sd/-
Chief Engineer (WR),
Water Resources Department, Pune

Copy;- Superintending Engineer, Kolhapur Irrigation Circle, Kolhapur for necessary action.

Copy;- Executive Engineer, Kolhapur Irrigation Division (N), Kolhapur for necessary action.



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Emergency /By Email

Government Of Maharashtra

पुरनि-२०२०/(प्र.क्र.१३३/२०२०)सि

Water Resources Department
Madam Kama Road
Mahatma RajguruChouk
Mantralay Mumbai-400032
Dt.17/08/2020

To,

1. Executive Director,
Maharashtra Krishna Valley Development Corporation
Pune
2. Chief Engineer ,
Water Resources Department,
Pune

Subject :- Approval of work estimates for fixing of prohibitive (blue) flood line and restrictive (red) flood line in flood prone areas of Panchganga And Bhogavati Rivers.

Reference :- 1) शासनाचे क्र. न्यायप्र-2014 /(प्र.क्र, 424/2014) सिंव्य (म) दिनांक 20 जानेवारी 2016 रोजीचे पत्र.
2) कार्यकारी संचालक महाराष्ट्र कृष्णा खोरे विकास महामंडळ पुणे यांचे जा. क्र. मकृखोविम/ सिं व्य-4/ 29(65/2020)/2052 दिनांक 02/07/2020
3) वित्त विभाग शासन निर्णय दु 04/05/2020
4) A A no 988/2018 अंतर्गत राष्ट्रिय हरित लवाद प्रिंसिपल बेंच नवी दिल्ली यांचे दिनांक 16/07/2020 चे आदेश.

By exception to para No.13 of above ref.No.3 the approval for the work of determination and marking of prohibitive (red) flood line and restrictive (Blue) flood line in flood prone areas of Panchganga And Bhogavati Rivers (Estimated Cost Of Rupees.47,27,71). This letter is issued with consent obtained under Refrence No.108/2020, dt.23/07/2020of the finance department

(R.R.POL)

Deputy Secretary

- Copy to- 1) Superintending Engineer , Kolhapur Irrigation Circle Kolhapur
2) सिंव्य (म)निवड नस्ती



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GOVERNMENT OF MAHARASHTRA
MAHARASHTRA KRISHNA VALLEY DEVELOPMENT CORPORATION, PUNE
Water Resources Department
Kolhapur Irrigation Division (North), Kolhapur
Parent Portal :- <http://mahatenders.gov.in>

Detailed e-Tender Notice No. 07 FOR 2020-21

Online applications for B-1 Tender Document of below mentioned works are invited by Executive Engineer, Kolhapur Irrigation Division (North), Kolhapur from Contractors registered in appropriate class with Public Works Department of Govt. of Maharashtra. The tender documents are available on website from 07/09/2020 to 21/09/2020 For detailed tender program please refer above website.

S r N o	Name of Work	Estimate d cost put to tender (Rs.in Lacs)	Earnest Money Deposit (Rs.in Lacs)	Time Limit for comple tion	Cost of Blank Tender Form (Rs.)	Class of Registration
1	2700- Radhanagari Major Project Hydraulic Study of Panchaganga River From Prayag Chikhali to Shivaji Bridge and National Highway to Rukadi K.T. Weir and Bhogavati River from Prayag Chikali to Padali (Kh) and Computation of Blue and Red Flood Lines.	4075060	41000	06 Months	Rs. 2000/- + 12 % GST= 2240/-	Registered Contractor with PWD class V and Above
2	2700- Tulashi Major Project Special Repair of K.T.Weir at Bachani piller No 1 to 4 and Bhatanwadi pillar No 1,9 to 11 Tal.:- Karveer, Dist :- Kolhapur under Tulashi project for year 20-21,	1947139	19500	06 Months	Rs. 2000/- + 12 % GST= 2240/-	Registered Contractor with PWD class 5 A and Above
3	Covid 19 Panedemic Civil Works for 500 Beds Hospital COVID Care Centre In Premises of Department Of Technology Shivaji University Kolhapur.	1668563	17000	02 Months	Rs. 2000/- + 12 % GST= 2240/-	Registered Contractor with PWD class 5 A and Above
4	2700- Warana Major Project Repairs to Tail Race Channel Main Road, Pipe Culvert for traffic for Warana Dam	1414600	14200	06 Months	Rs. 2000/- + 12 % GST= 2240/-	Registered Majur Sahakari Sanstha Maryadit with PWD class B and Above
5	2700- Warana Major Project Outsourcing on Warana Dam for Security Purpose for Year 2020-21	587770	6000	07 Months	Rs. 2000/- + 12 % GST= 2240/-	
		9693132				

The contractor participating first time in e-Tendering Bids, will have to procure Digital Signature Certificate, Username & Password from competent authorities as per guideline mentioned on homepage of the website.

All requisite information required for the submission of Tender Document is available in the above said website.

If any assistance is required regarding e-Tendering (Upload/download) please contact Phone No. 180030702232

Executive Engineer
Kolhapur Irrigation Division (North),
Kolhapur



-TRUE COPY-

Executive Engineer , Kolhapur Irrigation Division (North), Kolhapur *SinchanBhavan* Tarabal Park, Kolhapur, ४१६००३	
Telephone No. 0231-2654736, (Fax) - 0231-2654735, Email Id - eekidkop@gmail.com	
No..KID(N)/AB-/e-Nivida/6253/Year2020,	Date-07/10/2020,

To,
M/s. Sarathi Engineers,
Flat No.4, Lunavat Realities,
Opposite of Wanaj Company, Poud Road,
Kothrud, Pune.

Depositing Additional Security Deposit Amount

Subject :- 2700-Radhanagri Major Irrigation Project

Hydraulic study of Panchganga river from PrayagChikali to ShivajiPuln(Bridge)and National Highway to RukadiK.T.Weir and Bhogavati River from PrayagChikali to PadaliKhurd and computation of blue and red flood lines.

E -Tender ID-2020-CWRDP-608236-1

Estimated Tender Cost-Rs. 4075060/-

Reference :- 1) This Office Tender Notice No 07 for 2020-21
2) Government of Maharashtra Water Resource Department Government Resolution No 0417/pra kra.247/17)/ Major Project - 1/23/06/2020

Respected Sir,

You have submitted e-Tender for above subjected work. E-Tender is opened and scrutiny of documents submitted under technical envelop and commercial envelop is completed.

Your commercial envelop is opened , your 0.01% below rate e-tender is the lowest. With reference to above government resolution you are requested to deposit 1% Additional security deposit of rs 41000/- (Fourty one thousand) in the form of DD or Bank guarantee within two days.

You are requested to deposit 1% Additional security deposit in the form of DD or Bank guarantee as early as possible within two days. Then further procedure regarding tender will be carried out.

Sd/-
(R.P.Bandivadekar)
Executive Engineer
Kolhapur Irrigation Division (N)
Kolhapur



-TRUE COPY-

		Executive Engineer , Kolhapur Irrigation Division (North), Kolhapur "SinchanBhavan" Tarabai Park, Kolhapur, ४१६००३	
Telephone No. 0231-2654736,		(Fax) – 0231-2654735, Email Id – eekidkop@gmail.com	
No..KID(N)/AB-/e-Nivida/6368/Year2020,		Date-08/10/2020,	

To,
M/s. Sarathi Engineers,
Flat No.4, Lunavat Realities,
Opposite Wanaj Company, Poud Road,
Kothrud, Pune.

Subject :- Regarding Reducing tender rate
2700-Radhanagri Major Irrigation Project
Hydraulic study of Panchganga river from PrayagChikali to
ShivajiPuln(Bridge)and National Highwady to RukadiK.T.Weir and
Bhogavati River from PrayagChikali to PadaliKhurd and
computation of blue and red flood lines.
E –Tender ID-2020-CWRDP-608296-1

Reference :- 1) This Office Tender Notice No 07 for 2020-21
2) This office letter KID (N)/ AB/ Tender/ 6253/2020 dt
07/10/2020
3) Your letter dt 08/10/2020

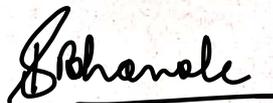
Respected Sir,

You have submitted e-Tender for above subjected work. E-Tender is opened and scrutiny of documents submitted under technical envelop and commerrcial envelop is completed. Wirh ref no 2 you have requester to deposit DD of additional security deposit. With ref no 3 you have deposited DD of additional security deposit.

Your are qualified in scrutiny of technical envelop hence your commercial envelop is opened , your 0.01% below rate e-tender is the lowest.

You are requested to communicate this office that how much you can reduce the tender rate. So that further procedure regarding tender will be carried out.

Sd/-
(R.P.Bandivadekar)
Executive Engineer
Kolhapur Irrigation Division (N)
Kolhapur



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ANNEXURE A-10**M/S SARATHI ENGINEERS**

Flat no 4 Lunavat Reality plinth 4B
Neena Society No 148 OppVanaz Company
Poud Road Kothrud Pune Pin 411038

Date- 08/10/2020

To,
The Executive Engineer,
Kolhapur Irrigation Division (N) ,
Kolhapur

Subject :- Depositing Additional security deposit
Name Hydraulic study of Panchganga river from PrayagChikali to
of ShivajiPuln(Bridge) and National Highway to RukadiK.T.Weir and
Work Bhogavati River from PrayagChikali to PadaliKhurd and computation of
blue and red flood lines.
Ref Your office letter KID (N)/ AB/ Tender/ 6253/2020 dt 07/10/2020

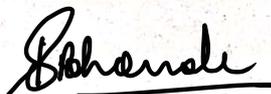
Respected Sir.

With ref to above subjected work I am depositing 1 % Additional Security deposit in the form of DD No 401377 of Union Bank of India Koturud Dt 08/10/2020 in your office.
By accepting 1% additional security deposit amount please give us work order .

Thanking you

Sd/-

M/S Sarathi Engineers
Flat no 4 Lunavat Reality plinth 4B
Neena Society No 148 OppVanaz Company
Poud Road Kothrud Pune Pin 411038



-TRUE COPY-

ANNEXURE A-11
M/S SARATHI ENGINEERS

228

Flat no 4 Lunavat Reality plinth 4B
Neena Society No 148 OppVanaz Company
Poud Road Kothrud Pune Pin 411038

Date 12/10/2020

To,
The Executive Engineer,
Kolhapur Irrigation Division (N) ,
Kolhapur

Subject :- Regarding Negotiation
Name Hydraulic study of Panchganga river from PrayagChikali to
of ShivajiPuln(Bridge) and National Highway to RukadiK.T.Weir and
Work Bhogavati River from PrayagChikali to PadaliKhurd and computation of
blue and red flood lines.
Ref Your office letter KID (N)/ AB/ Tender/ 6368/2020 dt 08/10/2020

Respected Sir.

We have submitted online e-tender above subjected work. With ref to above letter you have requested to reduce the rates. But we are unable to reduce the tender rate more than 0.01% below. Because of increase in the rate of labour in marker we are unable to reduce the rates more than 0.01% below.

Thanking you

Sd/-

M/S Sarathi Engineers
Flat no 4 Lunavat Reality plinth 4B
Neena Society No 148 OppVanaz Company
Poud Road Kothrud Pune Pin 411038



-TRUE COPY-

Executive Engineer , Kolhapur Irrigation Division (North), Kolhapur "SinchanBhavan" Tarabai Park, Kolhapur, ४१६००३	
Telephone No. 0231-2654736, (Fax) – 0231-2654735, Email Id – eekidkop@gmail.com	
No..KID(N)/AB-/c-Nivida/6399/Year2020,	Date-12/10/2020,

To,
M/s. Sarathi Engineers,
Flat No.4, Lunavat Realities,
Opposite Wanaj Company, Poud Road,
Kothrud, Pune.

Subject :- Depositing security deposit amount and stamp duty
2700-Radhanagri Major Irrigation Project
Hydraulic study of Panchganga river from PrayagChikali to
ShivajiPuln(Bridge)and National Highway to RukadiK.T.Weir and
Bhogavati River from PrayagChikali to PadaliKhurd and
computation of blue and red flood lines.
E –Tender ID-2020-CWRDP-608296-1
Estimated tender amount Rs 4075060/-

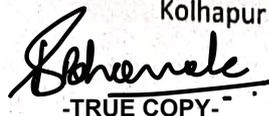
Reference :- 1) This office letter KID (N)/ AB/ Tender/ 6253/2020 dt 07/10/2020
2) Your letter dt 08/10/2020
3) This office letter KID (N)/ AB/ Tender/ 6368/2020 dt 08/10/2020
2) Your letter dt 12/10/2020

Respected Sir,

You have submitted lowest 0.01 % Tender rate for above subjected work hence you are requested to deposit additional security deposit amount vide above ref letter no1. You have deposited DD no 401377 dt 08/10/2020 of amount rs. 41000/-vide ref 2 above. You are requested to reduce tender rate vide above ref letter no 3. You are denied to reduce tender rate vide above ref letter no 4. Your tender of Rs 4074652/- is accepted on division level.

You are requested to physically present in this office with initial security deposit Rs 41000/- (Fourty one Thousand) in the form of DD and stamp of Rs 3600/- for this tender and complete the required documents otherwise action as per tender condition will be taken.

Sd/-
(R.P.Bandivadekar)
Executive Engineer
Kolhapur Irrigation Division (N)
Kolhapur


-TRUE COPY-

ANNEXURE A-13

Executive Engineer , Kolhapur Irrigation Division (North), Kolhapur "SinchanBhavan" Tarabai Park, Kolhapur, ४१६००३	
Telephone No. 0231-2654736, (Fax) – 0231-2654735, Email Id – eekidkop@gmail.com	
No..KID(N)/AB-3/Nivida/6601/Year2020,	Date-20/10/2020,

Work Order / Water Resource Department 2020-21/17/08/2020 letter/ 47.27 lakh sanction / open

To,
M/s. Sarathi Engineers,
Flat No.4, Lunavat Realities,
Opposite Wanaj Company, Pond Road,
Kothrud, Pune.

WORK ORDER

Subject :- 2700-Radhanagri Major Irrigation Project

Hydraulic study of Panchganga river from PrayagChikali to ShivajiPuln(Bridge)and National Highwady to RukadiK.T.Weir and Bhogavati River from PrayagChikali to PadaliKhurd and computation of blue and red flood lines.

E –Tender ID-2020-CWRDP-608236-1

Estimated Tender Cost-Rs. 4075060/-

Approval Tender Cost- Rs.4074652/-

- Referance :-
- 1) This Office letter कोपावि(उ)/ लेशा/ निविदा/ 6273/2020 दि. 07/10/2020
 - 2) Your Letter dt. 08/10/2020
 - 3) This Office letter कोपावि(उ)/ लेशा/ निविदा/ 6368/2020 दि. 08/10/2020
 - 4) Your Letter dt. 12/10/2020
 - 5) This Office letter कोपावि(उ)/ लेशा/ निविदा/ 6399 /2020 दि. 12/10/2020
 - 4) Your Letter dt.20/10/2020

Respected Sir,

You have submitted the tender of above said work through E-tender system as per above reference tender notice.Vide Ref.No.1 you have been informed about payment in the form of Demand Draftas additional security amount. . Accordingly as per Ref.No.2 you have deposited Demand Draftno.401377, dt.08/10/2020 of Rs.41000/- for additional security amount . With Ref.No.3 you were requested to reduce the tender rate. With reference to that vide ref.no.4 you informed us that it is impossible to work at low rate. Then after with ref.No.5 you were asked informed about the payment of 1 % security deposit amount at the beginning of the

tender. Accordingly with Ref.No.6 you deposited DD No.401378, dt. 08/10/2020 of Union Bank Of India of amount Rs.41000/- (Rupees Forty One Thousand Only) and also you have completed all the documentation of tender process. Therefore your tender for above work at the rate of 0.01% below than the estimated cost of Rs.4075060/-, i.e. the amount of Rs.4074652/- (rupees fourty lakh seventy four thousand six hundred fifty two is finally assepted..

As per Sec. No.34 of Mumbai Stamp Act 1958, you have paid amount of Rs.3600/- as stamp duty.

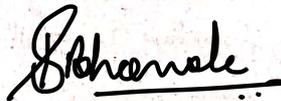
Under the guidance and instructions of Assistant Engineer Gr-1, Panchganga Irrigation Sub-Division, Kolhapur, you should start work immediately. The Tender period is 6 months. You should complete the work within prescribed time limit.

Your tender has been registered under B-1/EE/63/Year 2020-21 in this office. Accompanied the certified copy of B-1 of the tender has been sent.

You are requested to present Approved License by competent Authority at this office. It should also be noted that price of secondary minerals will be recovered as per the Government Resolution issued from time to time. Please note that if the work insurance policy not submitted to this office within 10 days as mentioned in tender terms and condition No.64, 1% of the total cost of the work will be recovered from the first payment. As mentioned in the tender terms and condition No.20, you are responsible for the maintenance and repair of this work during defect liability period.

Accordingly to the documents submitted by you , Your Income Tax Registration number is ABHFS7459R and Goods and Service Tax Registration number is 27ABHF7459R1Z1.

Sd/-
(R.P.Bandivadekar)
Executive Engineer
Kolhapur Irrigation Division (N)
Kolhapur



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**ANNEXURE A-14****M/s. SARATHI ENGINEERS**

FLAT No. 4, LUNAWAT REALITY PLINTH 4B, NEENA SOC. S.NO. 148,
OPP. VANAZ COMPANY, PAUD ROAD, KOTHRUD, PUNE PIN - 411 038
PH. 020- 25396321, Cell- 9422233033 Email - jbslinda_sarathi@yahoo.com

Date : 21.10.2020

✓ To,
The Executive Engineer,
Kolhapur Irrigation Division (North),
Kolhapur

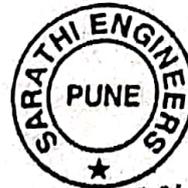
Subject :- About work of Hydraulic Study of Panchaganga River from Prayag Chikhali to Shivaji Bridge and National Highway to Rukadi K.T. Weir and Bhogavati River from Prayag Chikhali to Padali (Kh.) and Computation of Blue and Red Flood Lines.

Ref :- Your Work Order no. B-1/63/6601/2020, dated 20.10.2020

Respected Sir,

We have got work order of above referred & mentioned work on dated 20.10.2020 and as per instructions issued by the Executive Engineer, Kolhapur Irrigation Division (North), Kolhapur, we have started surveying work on dated 21.10.2020 immediately. Also for performing this work, required engineers, surveyors, laboures and surveying instruments i.e. DGPS, Auto Levels, Echo Sounder have mobilized immediately on site and surveying work has been started.

Thanking You.



Yours Faithfully,

J. Inde

M/s. SARATHI ENGINEERS
Flat No.4, Lunawat Reality Plinth 4B,
Neena Soc. No.148, Opp. Vanaz Company,
Paud Road, Kothrud, Pune Pin - 411 038.

J. Inde

-TRUE COPY-

**ANNEXURE A-15****M/s. SARATHI ENGINEERS**

FLAT No. 4, LUNAWAT REALITY PLINTH 4B, NEENA SOC. S.NO. 148,
OPP. VANAZ COMPANY, PAUD ROAD, KOTHRUD, PUNE PIN - 411 038
PH. 020- 25396321, Cell- 9422233033 Email – jbsinde_sarathi@yahoo.com

Date : 24.10.2020

✓ To,
The Executive Engineer,
Kolhapur Irrigation Division (North),
Kolhapur

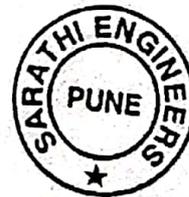
Subject :- About work of Hydraulic Study of Panchaganga River from Prayag Chikhali to Shivaji Bridge and National Highway to Rukadi K.T. Weir and Bhogavati River from Prayag Chikhali to Padali (Kh.) and Computation of Blue and Red Flood Lines.

Ref :-Your Work Order no. B-1/63/6601/2020, dated 20.10.2020

Respected Sir,

We have got work order of above referred & mentioned work on dated 20.10.2020 and as per instructions issued by the Executive Engineer, Kolhapur Irrigation Division (North), Kolhapur, we had started this work on dated 21.10.2020 immediately. But heavy raining continuously took place on site on dated 23.10.2020. Our surveying work is mostly interrupted due to heavy raining and mud is scattered on everywhere at site. Due to these obstructions our progress of surveying work is delayed. In spite of that we are taking effort to complete this surveying work as early as possible.

Thanking You.



Yours Faithfully,

J. B. Sinde
M/s. SARATHI ENGINEERS
Flat No.4, Lunawat Reality Plinth 4B,
Neena Soc. No.148, Opp. Vanaz Company,
Paud Road, Kothrud, Pune Pin - 411 038.

J. B. Sinde

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**ANNEXURE A-16****M/s. SARATHI ENGINEERS**

FLAT No. 4, LUNAWAT REALITY PLINTH 4B, NEENA SOC. S.NO. 148,
OPP. VANAZ COMPANY, PAUD ROAD, KOTHRUD, PUNE PIN - 411 038
PH. 020- 25396321, Cell- 9422233033 Email – jbsinde_sarathi@yahoo.com

Date: 07/12/2020

✓ To,
The Executive Engineer,
Kolhapur Irrigation Division (North),
Kolhapur

Subject :- About work of Hydraulic Study of Panchaganga River from Prayag Chikhali to Shivaji Bridge and National Highway to Rukadi K.T. Weir and Bhogavati River from Prayag Chikhali to Padali (Kh.) and Computation of Blue and Red Flood Lines.

Ref :- Your Work Order no. B-1/63/6601/2020, dated 20.10.2020

Respected Sir,

Above Work is allowed to our company vide work order no 63 dt 20.10.2020. Out of this work actual site survey work by dgps instrument from Kadam wadi to Gandhinagar of 2.5 km in length is completed.

This is submitted for information

Thanking You.



Yours Faithfully,

M/s. SARATHI ENGINEERS
Flat No.4, Lunawat Reality Plinth 4B,
Neena Soc. No.148, Opp. Vanaz Company,
Paud Road, Kothrud, Pune Pin - 411 038.

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**ANNEXURE A-17****M/s. SARATHI ENGINEERS**

FLAT No. 4, LUNAWAT REALITY PLINTH 4B, NEENA SOC. S.NO. 148,
 OPP. VANAZ COMPANY, PAUD ROAD, KOTHRUD, PUNE PIN - 411 038
 PH. 020- 25396321, Cell- 9422233033 Email - jbshinde_sarathi@yahoo.com

Date : 11.12.2020

✓ To,
 The Executive Engineer,
 Kolhapur Irrigation Division (North),
 Kolhapur

Subject :- About work of Hydraulic Study of Panchaganga River from Prayag Chikhali to Shivaji Bridge and National Highway to Rukadi K.T. Weir and Bhogavati River from Prayag Chikali to Padali (Kh.) and Computation of Blue and Red Flood Lines.

Ref :- Your Work Order no. B-1/63/6601/2020, dated 20.10.2020

Respected Sir,

We have got work order of above referred & mentioned work on dated 20.10.2020 and as per instructions issued by the Executive Engineer, Kolhapur Irrigation Division (North), Kolhapur, we have started this work on dated 20.10.2020 immediately. But on site of surveying work, there is crop of Sugarcane on most of the area of site. So that, our surveying work is mostly affected and also interrupted due to standing Sugarcane crop having height around about 12 to 15 feet. In spite of these obstructions we are taking effort continuously to complete this surveying work as early as possible.

Thanking You.



Yours Faithfully,

M/s. SARATHI ENGINEERS
 Flat No.4, Lunawat Reality Plinth 4B,
 Neena Soc. No.148, Opp. Vanaz Company,
 Paud Road, Kothrud, Pune Pin - 411 038.

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